

DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulation, 1980 published in Notification No. G.S.R. 399(E) in Gazette of India dated the 9th July, 1980.

(ii) The Indian Police Service (Pay) Third Amendment Rules, 1980, published in Notification No. G.S.R. 400(E) in Gazette of India dated the 9th July, 1980.

(iii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1980, published in Notification No. G.S.R. 402(E) in Gazette of India dated the 11th July, 1980.

(iv) The Indian Police Service (Pay) Fourth Amendment Rules, 1980, published in Notification No. G.S.R., 403(E) in Gazette of India dated the 11th July, 1980.
[Placed in Library. See No. LT-1179/80].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—

(i) Report of the Commission of Inquiry into the alleged lathi charge on blind on 16th March, 1980 on the Parliament Street, New Delhi.

(ii) Memorandum of Action taken on the above Report (Hindi and English versions)
[Placed in Library. See No. LT-1180/80].

REVIEW ON AND ANNUAL REPORT OF INDIAN SCIENCE CONGRESS ASSOCIATION, CALCUTTA FOR 1979

THE DEPUTY MINISTER IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND SPACE (SHRI VIJAY N. PATIL): I beg to lay on the Table:

(1) A copy of the Annual Report of the Indian Science Congress Association, Calcutta, for the year 1979 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding review by the Government and reasons for delay in laying the Report.

[Placed in Library. See No. LT-1181/80].

12.45 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS
SEVENTH REPORT

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to present the Seventh Report of the Committee on Private Members' Bills and Resolutions.

[MR. DEPUTY-SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

(i) REPORTED DECISION OF CHINA TO HELP PAKISTAN IN DEVELOPMENT AND TEST FIRING OF ITS FIRST NUCLEAR DEVICE

SHRI V. N. GADGIL (Pune): The Weekly 'Sun' published from New Delhi, in its issue dated the 19th July, has published a news item to the effect that China had decided to help Pakistan in development and test firing its first nuclear device. A team of top Chinese nuclear scientists is visiting Islamabad for preliminary discussions to be followed by an inspection of the Pakistan Nuclear Project Organisation, on facilities, equipment and tentative sites for the first